## GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

## RAJYA SABHA UNSTARRED QUESTION NO. 3090

TO BE ANSWERED ON THE 30<sup>TH</sup> MARCH, 2022/ CHAITRA 09, 1944 (SAKA)
INTERCEPTOR BOATS USED BY COASTAL SECURITY POLICE

3090. SHRI SUBHAS CHANDRA BOSE PILLI: SHRI PARIMAL NATHWANI:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of the defunct fast interceptor boats out of total boats utilized by the coastal security police in the coastal region of Andhra Pradesh;
- (b) whether Government has sanctioned arms to the 21 marine police stations manning 974 kilometre long coastal line of Andhra Pradesh; and
- (c) if so, the details thereof and if not, the reasons therefor?

## **ANSWER**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NISITH PRAMANIK)

- (a): Under the Coastal Security Scheme (CSS), Andhra Pradesh has been provided 12 Nos. of 12 Ton boats and 6 Nos. of 5 Ton boats, maintenance of which was undertaken by Government of India till 19.07.2017, after which it is the responsibility of the State Government.
- (b) & (c): Under the CSS, no Coastal State/UT, including Andhra Pradesh, has been sanctioned arms for Coastal Police Stations.

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